

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517
(IB)-1913(ND)2019
IA/2927/2024

IN THE MATTER OF:

Indian Bank

.....Applicant

Vs.

M/s. Nimitiya Hotel And Resorts Limited

.....Respondent

SECTION

U/s 7 of IBC (CIRP)

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Manu Chaturvedi, Ms. Devika Singh Roy
Chowdhary, Adv. in IA/2927/2024

For the Respondent :

For the RP : Mr. Navneet Gupta, RP with Mr. Manuj Nagrath, Adv.

ORDER

Due to paucity of time, the matter is listed on **01.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)